

*Central Administrative Tribunal
At Allahabad*

Under Circulation

**CENTRAL ADMINISTRATIVE TRIBUNAL,
ALLAHABAD BENCH, ALLAHABAD**

REVIEW APPLICATION NO. 11 OF 2006

IN

ORIGINAL APPLICATION NO. 159 OF 2003

THIS THE 23rd DAY OF FEBRUARY, 2006.

HON'BLE MR. K.B.S. RAJAN, MEMBER(J)

Union of India & Ors. . . .	Applicants
Versus.	
Hiramani	Respondent

O R D E R

The order dated 27.9.2005 in O.A. no. 159 of 2003 is modified to the extent that in para 12 line 1 the word 15th October, 2001 shall be substituted by the word "15th February, 2001". The prayer for Review of the entire judgment on merit is dismissed as no error apparent on the face of the record has been spelt out.



Member-J

Girish/-